COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 164 OF 2018 & IA NO. 788 OF 2018 & IA NO.1174 of 2018

Dated: 26th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Century Rayon Limited		Voroue	 Appellant(s)
Maharashtra State Electricity	Distribu	Versus ution Co. Ltd & Anr	 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Vijay Aggarwal Mr. Ajit M. Patil	
Counsel for the Respondent(s)	:	Ms. Rimali Batra Ms. Shruti Awasthi for R-1	

<u>ORDER</u>

Learned counsel, Mr. Vijay Aggarwal, appearing for the Appellant submitted that, IA No. 1174 of 2018 (for amendments) may kindly be heard along with main Appeal i.e. Appeal No. 164 of 2018.

Learned counsel appearing for the Appellant and the learned counsel appearing for the first Respondent submitted that, pleadings are complete in this matter and the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for both the parties, as stated supra, are placed on record.

List the IA No. 1174 of 2018 along with main matter for hearing on <u>30.01.2019</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member